

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

36. M. A. 810/2018

C.P. 1082/252(1)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: Shree Estate Pvt. Ltd.

**v/s.**

ROC, Mumbai.

SECTION OF THE COMPANIES ACT: 252(1) OF COMPANIES ACT, 2013

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**ORDER**

At the request. List this matter on 26.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)